

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

MA 787/2018 in CP(IB)-1499(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 09.08.2018

NAME OF THE PARTIES: Shri Karvir Nivasini Mahalaxmi Ispat Pvt. Ltd.
v/s.
Abhishek Corporate Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

On the joint memo filed by the parties, by consent, list this matter for further
hearing on 10.08.2018.

SDI-

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)